

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

(SPECIAL BENCH)

COURT III

26. C.P.(IB)-140(MB)/2022

CORAM: SH. KULDIP KUMAR KAREER, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.01.2023**

NAME OF THE PARTIES: The Bank of Baroda Limited

V/s.

Mr. Pawan V Kikavat Personal Guarantor to CD-

M/s. Mahavir Roads and infrastructure Pvt Ltd

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Due to paucity of time matter could not be heard. List this mater on

13.03.2023.

Sd/-
MADHU SINHA
Member (Technical)
//SGP//

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)